## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/149/2016

NAME OF THE PETITIONER(S)

: Mrs. C. Ponmalar

NAME OF THE RESPONDENT(S)

: M/s Leather Export House India Private Limited & 2

others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M.R. PREETHA Adv. for ICSR DCO. ) A-Swastava Jos B. Dhanaraj

**ORDER** 

Counsels for both the parties are present. Counsel for the Petitioner submitted that mediation process is in progress and prayed for more time. At request, time is enlarged. Put up on 06.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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